

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 294 OF 2017 & IA NO. 668 OF 2017 &
IA NOS. 438 & 956 OF 2018**

Dated: 18th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Eastern India Powertech Limited

.... Appellant(s)

Versus

Assam Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. adv.
Ms. Natasha Sahrawat
Mr. Aditya Jalan
Ms. Neha Khandelwal
Mr. Pradyumna Sharma
Mr. Samarth Luthra

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Mandakini Ghosh for R-1

Mr. Avijit Roy for R-2

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **23.10.2019 at 4.00 pm.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**